

MR. SPEAKER : Yes, he is very keen for that information.

SHRI K. S. CHAVDA : What is the impact of such permission letters on your foreign exchange position ? They are making huge profits and they are repatriating them and they are also building huge

assets in our country. So, we are losing valuable foreign exchange.

SHRI D. K. BOROOAH : I am aware of this. To give the answer properly I may give the time but I would like to reply about certain companies who have exceeded licensed capacity. They are :

		Licensed cap.	Actual pro.
Sarabhai Chemicals	Vitamin C	120 tons	350 tons
Pfizer L'd.	Tetracycline	14 tons	39 tons
Cyanamid	do	10 tons	16 tons
Roche	Vitamin A	15 mmu	25 mmu
Bayer	Chloroquinphosphate	4 tons	22 tons

MR. SPEAKER : Kindly lay it on the Table of the House.

SHRI D. K. BOROOAH : These firms are producing more than the licensed capacity and, as such this production is unauthorised. But we are in short supply of these medicines. In addition to these we are importing. So, this is a problem which will have to be looked into very carefully.

श्री हुकम चन्द कछवाय : जिन फर्मों को आप नं लाइसेंस दिये हैं, जितनी मात्रा उत्पादन की थी उतनी मात्रा में उत्पादन नहीं हो रहा है। ऐसी कुछ फर्मों हैं जिन शर्तों पर उन्हें लाइसेंस दिये गये उन का पालन नहीं कर रही हैं, क्या ऐसी फर्मों का लाइसेंस आप वापस लेने का इरादा रखते हैं ? या जो कच्चा माल मिलता है उस कच्चे माल को वह ब्लैक मार्केट में बेच देती हैं, उस का लाभ दूसरे लोग उठाते हैं, तो उनके खिलाफ भी कुछ कार्यवाही आप करना चाहते हैं कि नहीं ?

श्री देवकान्त बडजा : मेरे पास ऐसी कोई सूचना नहीं है। लेकिन अगर माननीय सदस्य कोई सूचना देंगे तो जरूर उचित कार्यवाही करनी पड़ेगी।

IRRIGATION FACILITIES IN MANIPUR

*1007 SHRI N. TOMBI SINGH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) Whether Government are aware that the irrigation facilities available in Manipur at present are inadequate to meet the crisis caused by the failure of the monsoon; and

(b) if so, what arrangements are being made to improve the situation ?

The Deputy Minister in the MINISTRY of IRRIGATION AND POWER (SHRI BALGOVIND VERMA) (a) and (b) : A statement is laid on the Table of the House.

STATEMENT

(a) Yes, Sir.

(b) In the context of widespread drought in the country during the last rainy season, the Ministry of Agriculture had initiated an Emergency Agriculture Production Programme for augmenting the production during rabi and summer crops. On the recommendations of the Area Officer who visited the Manipur State and made an on-the-spot assessment of scope and feasibility, a special minor irrigation programme with a total cost of Rs 57.70 lakhs had been approved against this, an outlay of Rs. 38.275 lakhs has actually been released to the State Government. The scheme-wise details of the approved programme are as under :—

S. No.	Name of the Scheme	Amount approved
		(Rs. in lakhs)
1.	Installation of 500 pumpsets	34.20
2.	Construction of temporary earthen dams/bunds	3.50

3. Lift Irrigation schemes ..	20-00
TOTAL	57-70

In order to reduce the dependence of agriculture on the vagaries of monsoon in the State on a long term basis, Loktak Left Irrigation Scheme has been taken up for execution to provide an assured irrigation to an area of 24,000 hectares at an estimated cost of Rs. 4.26 crores. The project is expected to be completed in about four years. But it will be possible to provide irrigation to an area of 8000 hectares by June, 1974 from Right High Level Canal of the project.

The Government of Manipur also to construct storage dams on the Imphal, the Iral and Thoubal rivers to store the excess monsoon flow and utilise the same for irrigation and other multipurpose benefits. The investigations are in progress. The State Government is considering to investigate dam sites on other rivers also in the State.

SHRI N. TOMBI SINGH : In the statement the Minister has indicated a minor irrigation programme with a total cost of Rs. 57.70 lakhs had been approved. But one of the items of this programme, left irrigation Schemes, for Rs 20 lakhs, has yet to be released. May I know from the hon Minister when this amount will be released ?

THE MINISTER OF IRRIGATION AND POWER (DR. K.L. RAO) : This relates to the Ministry of Agriculture as these schemes come under Emergency Food Drive. On receiving the necessary information from the State Government the amount will be released.

SHRI N. TOMBI SINGH : It is also indicated in the statement that investigation has been started in selecting dam sites on other rivers also. May I know from the hon. Minister when this investigation was started and when will it be completed ?

DR. K. L. RAO : For irrigation of the lands in Manipur area, storage dams are required on the two rivers the Iral and the Thoubal. Therefore we have requested that investigation may be done, and the

the investigation is in progress and I expect some results soon we have directed our engineers to go to the spot and the site. I hope that in the course of the next six months to one year, the projects will be available.

Electrification of Villages in Punjab

***1008 SHRI PRABODH CHANDRA :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the total number of villages electrified in Punjab, as on the 31st March, 1973 as also the number of villages which have not been electrified so far ;

(b) the number of villages proposed to be electrified during the financial year 1973-74, and

(c) how long would it take to electrify all the villages in Punjab ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VIJMA) : (a) to (c). Out of 11,947 villages, 6, 626 Villages have been electrified in Punjab as on 31-3-1973. This leaves a balance of 5, 321 un-electrified villages in the state. The Punjab State Electricity Board have intimated that they propose to electrify 1,717 villages during 1973-74. It is likely that all the villages in Punjab would be Electrified during the Fifth Five Year Plan.

SHRI PRABODH CHANDRA : May I know from Government what they actually mean by electrification ? Do they mean that if a pole passes through a village, that village has been electrified, or do they mean electrification of a village when connections have been given to the houses actually ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : A village is counted as electrified when the electricity reaches that area and some use made of it, either for a pump or for an industry or for houses. Unless some connection is made for service, we do not count a village as electrified.

WRITTEN ANSWERS TO QUESTIONS

Recognition of Trade Union of Workers of Delhi Flood Control Wing

***1009. SHRI CHANDRA SHEKHAR SINGH :** Will the Minister of IRRIGATION AND POWER be pleased to state :